

Calcutta, has been prepared by the Calcutta Port Commissioners.

(b) A Project Report has been prepared. A Master Plan for the development of the Port has also been prepared. The detailed planning of the Project is at present being attended to by the Port Commissioners. Sanction has been accorded by Government of India to the acquisition of 9.373 square miles of land required for the project and steps are being taken by the Commissioners through the West Bengal Government to acquire the land in phases.

(c) According to a tentative time-schedule drawn up by the Commissioners, preliminary works are likely to commence in March 1963.

Family Planning

1151. { Dr. L. M. Singhvi:
Shri Hem Barua

Will the Minister of Health be pleased to state:

(a) the extent to which the official efforts in the matter of family planning have been able to check the rate of increase in population in our country; and

(b) the measures proposed to be taken to check increase in the population during the Third Five Year Plan period?

The Minister of Health (Dr. Sushila Nayar): (a) It is too early to make a considered assessment of the effect of the family planning programme to check the rate of increase in population of the country.

(b) The following are some of the important schemes approved for implementation to check increase in the population during the Third Five Year Plan period:—

- (i) Pilot scheme for appointment of male and female depot holders on an honorarium of Rs. 7/- per month for distribution of contraceptives in

selected villages. The State Governments have been requested to consider the desirability of extending the pilot scheme in the States.

- (ii) Pilot scheme for training and appointment of Dais on an honorarium of Rs. 10/- per month for motivating people and distribution of contraceptives to them in their respective localities has been approved. Dais are expected to play a notable part in popularising family planning practices among the people in their areas and the cooperation of the dais in extending the programme particularly in rural areas is considered very vital.
- (iii) Establishment of family planning clinics in each primary health centre and its three sub-centres on an approved pattern of financial assistance.
- (iv) Establishment of urban family planning clinics on an approved pattern of financial assistance which has been liberalised.
- (v) Provision of mobile family planning clinic in each district in the States on an approved pattern of assistance.
- (vi) Financial assistance for District Family Planning Sub-committees at the rate of Rs. 2,000/- per annum per committee and Rs. 500/- per annum for each Family Planning Sub-committees at tehsil/taluk level has been offered to all State Governments to meet expenditure on clerical assistance etc. in connection with the functions of each Sub-committee.
- (vii) 100 per cent financial assistance has been offered to the State Governments for the provision of facilities for

sterilization operations in the district hospitals and also in the taluk/tehsil hospitals in the States subject to a maximum of Rs. 10,500/- per annum in each case and for training of persons in medical teaching institutions in the technique of sterilization operations and mobile surgical units. Financial assistance has also been offered to the States to meet expenditure on transport of the persons undergoing sterilization operations, where transport facilities for them are not available at the primary health centres.

(viii) Family Planning exhibition sets have been procured and supplied to State Governments for conducting family planning exhibitions in districts in the States.

(ix) A number of posters and pamphlets have been printed and films have been produced.

(x) Honorary Family Planning Education Leaders have been appointed in the States. proposals for such appointments in the remaining districts are under consideration.

(xi) 50 per cent. Central subsidy has also been offered to the States for the appointment of a District Family Planning Officer in each district.

(xii) Contraceptives are distributed free and at subsidised rates. In rural areas they are distributed free irrespective of income.

(xiii) 100 per cent. financial assistance is offered to Local Bodies and Voluntary Organisations for family planning services.

(xiv) Research in demographic, motivational, and biological fields is being carried out.

National Highways in Kerala

1152. **Shri P. Kunhan:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 659 on the 11th May, 1962 regarding National Highways in Kerala and state:

(a) whether items Nos. 35 to 44 mentioned in the statement in respect of National Highway Nos. 47 and 47-A have been included in the Third Five Year Plan; and

(b) if so, whether the works have been started?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Only item No. 37 has been included in the Third Five Year Plan. Efforts are also being made to include Item No. 44 in the Third Five Year Plan.

(b) No, Sir.

Road Transport Undertakings

1153. **Shri P. Kunhan:** Will the Minister of Transport and Communications be pleased to state:

(a) the amount provided State-wise for expansion programme of nationalised road transport undertakings in the first two years of the Third Plan and also under the Railway Plan;

(b) the amount spent, State-wise out of this allocation;

(c) whether any difficulties are being faced in this matter; and

(d) if so, what are they and what steps are being taken by Government to expedite the matter?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to